Plan to attack cargo and oil tankers in high seas

2331. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistani terrorist group L-e-T planned a 26/11 type attack in the port, cargo and oil tankers in high seas with better sea strike capabilities and deep diving training technique;

(b) whether in view of the same, country is equipped better to face any such eventuality; and

(c) whether Government is aware about the 'samudri jihad' concept of the Pakistani terrorist groups?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per available information, there is no specific input about any terrorist group planning a 26/11 type attack in the Port, Cargo and oil tankers in the high seas. However, available inputs indicate that the Pakistan based terrorist groups continue to train their cadres for underwater strike capabilities in a bid to infiltrate them into India by sea/water ways.

(b) Yes, Sir.

(c) As per available inputs, the Pakistan based terrorist organisation had exhorted its cadres for 'Samundari Jihad' against India.

Pay parity between contractual and regular employees of NDMC

2332. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether NDMC has taken/taking steps to ensure pay parity between its contractual and regular employees;

(b) if so, the details thereof;

(c) whether Government has taken any steps to complement the judgement passed by Supreme Court in State of Punjab and Others *Vs.* Jagjit Singh and Others with regard to equal pay for equal work in NDMC;

(d) if so, the details thereof;

(e) whether Government has taken steps to ensure equal pay for equal work to contractual employees as mandated in Section 25 (2) (V) (a) of Contractual Labour (Regulation and Abolition) Act, 1970; and